

**ACT No. VII OF 1911.**

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

*(Received the assent of the Governor General on the 6th  
March 1911.)*

**An Act to amend the Indian Paper Currency  
Act, 1910.**

**WHEREAS** it is expedient to amend the Indian  
Paper Currency Act, 1910; It is hereby enacted  
as follows:—

II of 1910.

1. This Act may be called the Indian Paper Short title.  
Currency (Amendment) Act, 1911.

2. In section 22 of the Indian Paper Currency Act, 1910, for the words "twenty millions" each time they occur, the words "forty millions" shall be substituted.

Amendment  
of section 22,  
Act II, 1910.